(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) to (d) The Ministry of Housing and Urban Affairs has not launched any scheme under which there is a provision to give vouchers in 100 smart cities to the people living Below Poverty Line (BPL) for paying the rent of the house.

Extra floor area for builders under PMAY

- 529. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) whether Government would consider allowing extra floor area for builders to push housing for poor under the Pradhan Mantri Awas Yojana (PMAY); and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) and (b) 'Land' and 'Colonization' are State subjects, it is, therefore, the responsibility of the State/UT/ ULB authorities concerned to provide encumbrance free land for the projects under the PMAY(U) mission. The mission guidelines, however, provide that States/UTs shall provide additional Floor Area Ratio (FAR)/ Floor Space Index (FSI)/ Transferable Development Rights (TDR) and relaxed density norms for slum redevelopment and low cost housing, if required. Additionally, it is incumbent upon the States / UTs to prepare/ amend their Master Plans earmarking land for Affordable Housing.

Area based development under Smart Cities Mission

530. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) with regard to Area Based Development (ABD) under Smart Cities Mission, what is the estimated number of people who are expected to benefit from these projects, city-wise;
- (b) what is the current population density in the areas under these projects and what is the expected population density after the project is completed, particularly in Ludhiana and Visakhapatnam;